

Annexure-6

Name of the Corporate Debtor : Hiranmaye energy limited ; Date of commencement of CIRP :03-01-2024 ;

List of Operational Creditors (Employees) (Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether Related Party?				
1	-	Alok Kumar Bandyopadhyay	05-06-2024	1,13,462	-	Employee Dues	No	-	-	-	1,13,462
2	-	Jyotirmay Bhaumik	17-01-2024	2,58,832	2,58,832	Employee Dues	No	-	-	-	-
3	-	Rupak Das	17-05-2024	1,91,512	1,89,328	Employee Dues	No	-	-	-	2,184
4	-	S Sudhakar	15-05-2024	1,51,185	1,51,185	Employee Dues	No	-	-	-	-
5	-	Sujeeta Mahapatra	23-01-2024	38,41,234	-	Employee Dues	No	-	-	-	38,41,234
6	-	Somyaranjan Das	28-06-2024	67,450	67,450	Employee Dues	No	-	-	-	-
7	Rohit Sinha	-	15-10-2024	2,97,855	2,97,855.00	Employee Dues	No	-	-	-	-
		Total		49,21,530	9,64,650			-	-	-	39,56,880

Please note that the list of creditors as stated above is subject to updation as part of the ongoing verification process of claims by the IRP/RP, and clarifications, information and documents sought and received periodically from the creditors for substantiation or updation of the claims. The amount admitted may undergo a modification at a subsequent stage, should new evidence, information or documents be brought to the notice of the IRP/RP and if such evidence, had it surfaced prior to such admission would have warranted a different treatment.